

DIVISION BENCH
COURT - II

O-231

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/150(KB)2021
COMP.APPL/113(KB)2021,
COMP.APPL/2(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	SUBHENDU KUMAR PAUL VS INDIAN INSTITUTE OF PSYCHOMETRY
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) APPLICATION UNDER ANY OTHER PROVISIONS RULE 11 OF NCLT

Appearance (via video conferencing/physically)

Mr. Varun Kothari, Adv.] For the Petitioner in COMP.APPL/113(KB)2021
Mr. Arup Nath Bhattacharyya, Adv.]
Ms. Sayani Das, Adv.]
Ms. Sreetama Biswas, Adv.]
Ms. Shreyasee Basu, Adv.]

ORDER

1. Learned Counsel for the Petitioner present.
2. List this matter for further consideration on **13.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**